

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23.

**CONT.A.:12/2023 in C.P.(IB)/893(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.11.2023**

NAME OF THE PARTIES:

Bank of Baroda

Vs

SKS Power Generation (Chattisgarh) Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Somesh Shrivastav a/w Mr. Apoorva C. & Mr. Ramakant Rai i/b Inlegal,  
Ld. Counsel for the Applicant present. Counsel for the Respondent present.
  
2. List this matter on **18.12.2023**.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)